

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI THE 12 AUGUST, 1978.

NOTIFICATION
Income-tax

No. ²⁴⁷⁵ (F.No.261/27/78-ITJ): In exercise of the powers conferred by sub-section (1) of Section 122 of the I.T. Act, 1961 (43 of 1961) and in supersession of all the previous notifications in this regard the Central Board of Direct Taxes, hereby directs that Appellate Assistant Commissioner of Income-tax of the Ranges specified in Column (1) of the Schedule below, shall perform their functions in respect of all persons and income assessed to incometax in the income-tax Circles, Wards and Districts specified in the corresponding entry in column (2) thereof excluding all persons and incomes assessed to incometax over which the jurisdiction vests in Commissioner of Income-tax (Appeals).

SCHEDULE	
Range	Incometax Circle, Wards and Districts
1. Appellate Asstt. Commissioner, Special Range, Indore.	1. I.T.O. Central Circle, Indore. 2. I.T.O. A-Ward, Indore. 3. I.T.O. B-Ward, Indore. 4. I.T.O. C-Ward, Indore. 5. I.T.O. D-Ward, Indore. 6. I.T.O. Special Estate Duty-Cum-I.T. Circle, Indore. 7. I.T.O. Special Investigation Circle, Indore. 8. I.T.O. E-Ward, Indore. 9. I.T.O. Adl. E-Ward, Indore. 10. Assistant Controller of Estate Duty, Indore. 11. I.T.O. Survey Circle, Indore. 12. Incometax Circle, Ratlam. 13. do Mandsaur. 14. do Dhar. 15. I.T.O. A-Ward, Circle-I, Indore. 16. I.T.O. B-Ward, Circle-I, Indore. 17. I.T.O. C-Ward, Circle-I, Indore. 18. I.T.O. D-Ward, Circle-II, Indore. 19. I.T.O. E-Ward, Circle-I, Indore. 20. Adl. ITO E-Ward, Circle-I, Indore.
2. Appellate Asstt. Commissioner, Indore Range, Indore.	1. ITO F-Ward, Indore. 2. ITO G-Ward, Indore. 3. ITO H-Ward, Indore. 4. ITO J-Ward, Indore. 5. I.T.O. L-Ward, Indore. 6. ITO M-Ward, Indore. 7. ITO N-Ward, Indore. 8. ITO P-Ward, Indore. 9. ITO Q-Ward, Indore.